THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 5th March, 2018

No. HCM.II/184/2015/709: Hon'ble the Chief Justice in exercise of the powers under Rule 7 (C) (2) of High Court of Meghalaya Rules, 2013, is pleased to transfer and post the following Judicial Officers as under:-

EAST KHASI HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Shri. Noor Ain Khan,Grade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, Ri-Bhoi District, Nongpoh & i/c West Jaintia Hills District, Jowai	Member Şecretary, Meghalaya State Legal Services Authority, Shillong	Shri. W. Diengdoh (on transfer)
2	Shri. W. Diengdoh, Grade – I Judicial Officer Meghalaya Higher Judicial Service	Member Secretary, Meghalaya State Legal Services Authority, Shillong	District and Sessions Judge, East Khasi Hills District, Shillong.	Shri. E. Kharumnuid (on transfer)

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Nausica M. Sangma, Grade – III Judicial Officer Meghalaya Judicial	Judicial Magistrate First Class, West Garo Hills District, Tura	Judicial Magistrate First Class- cum-Munsiff, EastKhasi Hills District, Shillong	Smti. Nathe Momin (on transfer)
4	Service Smti. Darry G. Kharshiing, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Smti. D. Sohtun (on transfer)
5	Smti. Imarbarkordor Lyngkhoi, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin	Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub- Division	Smti. B. Kharlukhi (on transfer)
6	Shri. Balkim Manda Sangma, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Garo Hills District, Dadengre Sub- Division	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Smti. S.P.D. Sangma (on transfer)

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
7	Smti. Basukshisha Kharbithai, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, West Jaintia Hills District, Jowai & i/c Judicial Magistrate First Class, West Jaintia Hills District, Amlarem Sub- Division	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Smti. B. Majaw (on transfer)

WESTJAINTIA HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Shri. E. Kharumnuid,G rade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, EastKhasi Hills District, Shillong	District and Sessions Judge, West Jaintia Hills District, Jowai	Shri. N. Khar (on transfer)
2	Smti. Nathe Momin, Grade – III Judicial Officer Meghalaya Judicial Service	Magistrate First Class-cum- Munsiff, East Khasi Hills District, Shillong	Judicial Magistrate First Class- cum-Munsiff, West Jaintia Hills District, Jowai	Smti. D. Kharshiing (on transfer)

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Desiree M K Sangma Shadap	Judicial Magistrate First Class, West Garo Hills District, Tura	— Judicial Magistrate First Class, West Jaintia Hills District, Jowai and Amlarem Sub- Division (to be stationed at Amlarem)	Smti. B. Kharbithai (on transfer)

SOUTH WESTGARO HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Smti. Ishana Rangsa Marak	Judicial Magistrate First	Judicial Magistrate	Shri. T.T.M. Sangma (on
		Class, West Garo Hills District, Tura	First Class, South West Garo Hills District,	transfer)
	-1 -2	- 460	Ampati	

WESTGARO HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred	Vice/ Vacant
			and Posted	
			As	
1	Smti. C.	District and	District and	Shri. A.M.
	Dkhar,Grade –	Sessions Judge,	Sessions	Ripnar (on
	I Judicial	EastGaro Hills	Judge, West	transfer)
	Officer	District,	Garo Hills	
	Meghalaya	Williamnagar	District, Tura	
	Higher		& i/c District	
	Judicial		and Sessions	
	Service		Judge, South	
			West Garo	
			Hills District,	100
			Ampati	
2	Shri. Jeremy	Judicial	Judicial	Smti. Nausica
	Ashley Marak,	Magistrate First	Magistrate	M. Sangma
	Grade- III	Class, West Khasi	First Class,	(on transfer)
	Judicial Officer	Hills District,	West Garo	
	Meghalaya	Mairang Sub-	Hills District,	
	Judicial	Division	Tura	
-	Service			
	Smti. Natalie	Judicial	Judicial	Smti. I.
3	Ione Dkhar,	Magistrate First	Magistrate	Marak(on
	Grade – III	Class, West Khasi	First Class,	transfer)
	Judicial Officer	Hills District,	West Garo	
	Meghalaya	Shillong	Hills District,	
	Judicial		Tura	
	Service	- 42		
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Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
4	Shri. T.T.M. Sangma, Grade-III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, South West Garo HillS District, Ampati	Judicial Magistrate First Class, West Garo Hills District, Daddengre Sub-Division	Shri. B. Sangma (on transfer)

WESTKHASI HILLS DISTRICT

Sl.		Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Shri. A.M. Ripnar,Grade - I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, West Garo Hills District, Tura & i/c South West Garo Hills District, Ampati	District and Sessions Judge, West Khasi Hills District, Nongstoin	Smti. G. Rani (on transfer)
2	Smti. Rikchame Dachi K. Sangma, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, East Garo Hills District, Williamnagar	Judicial Magistrate First Class, West Khasi Hills District, Mairang	Shri. J.A. Marak (on transfer)

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Benietta Majaw, Grade- III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, EastKhasi Hills District, Shillong	Judicial Magistrate First Class, West Khasi Hills District, Nongstoin	Smti. I. Lyngkhoi (on transfer)

RI-BHOI DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Smti. Gasalynn Rani,Grade – I Judicial Officer Meghalaya Higher Judicial Service	District and Sessions Judge, West Khasi Hills District, Nongstoin	District and Sessions Judge, Ri-Bhoi District, Nongpoh	Shri. N. A. Khan(on transfer)
2	Smti. Daphira Sohtun, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, Ri- Bhoi District, Nongpoh	Smti. D. Kharshiing (on transfer)

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
3	Smti. Bandarishisha Kharlukhi, Grade – III Judicial Officer Meghalaya Judicial Service	Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub- Division	Judicial Magistrate First Class, Ri- Bhoi District, Nongpoh	Nil

EASTGARO HILLS DISTRICT

Sl. No	Name	Present Posting	Now Transferred and Posted As	Vice/ Vacant
1	Smti. Dashalene Kharbteng,adh ocGrade – I Judicial Officer Meghalaya Higher Judicial Service	Judge, MACT Shillong	i/c District and Sessions Judge, East Garo Hills District, Williamnagar	Shri. A.M. Ripnar (on transfer)
2	Smti. Sneha Pangkime D. Sangma	Judicial Magistrate First Class, East Khasi Hills District, Shillong	Judicial Magistrate First Class, East Garo Hills District, Williamnagar	Smti. R. D.K. Sangma (on transfer)

By order

REGISTRAR GENERAL

MemoNo.HCM.II/184/2015/709-A Copy for information to:-

2018.

Dated, Shillong 5th March, 2018

- The Joint Registrar cum Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
- 3. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
- 4. The Accountant General (A&E), Meghalaya, Shillong.
- 5. The Treasury Officer, Shillong/Ampati.
- 6. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagarfor information.
- 7. Shri Wanlura Diengdoh, Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 8. Shri Allenby M. Ripnar, District & Sessions Judge, Tura.
- 9. Shri Ehboklang Kharumnuid, District & Sessions Judge, Shillong.
- 10. Shri Noor Ain Khan, District & Sessions Judge, Nongpoh.
- 11. Smti Cordilia Dkhar, District & Sessions Judge, Williamnagar.
- 12. Smti Gasalynn Rani, District & Sessions Judge, Nongstoin.
- 13. Smti Dashalene Kharbteng, Judge, MACT, Shillong.
- 14. Smti Nausica M. Sangma, Judicial Magistrate First Class, Tura.
- 15. Smti Darry G. Kharshiing, Judicial Magistrate First Class, Nongpoh.

- Smti Imarbakordor Lyngkhoi, Judicial Magistrate First Class, Nongstoin.
- 17. Shri Balkim M. Sangma, Judicial Magistrate First Class, West Garo Hills District, Dadenggre Sub-Division.
- 18. Smti Basukshisha Kharbithai, Judicial Magistrate First Class, Jowai.
- 19. Smti Nathe Momin, Judicial Magistrate First Class, Shillong.
- 20. Smti Desiree M. K. S. Shadap, Judicial Magistrate First Class, Tura.
- 21. Smti Ishana R. Marak, Judicial Magistrate First Class, Tura.
- 22. Shri Jeremy A. MArak, Judicial Magistrate First Class, West Khasi Hills District, Mairang, Sub – Division.
- 23. Smti Natalie I. Dkhar, Judicial Magistrate First Class, Shillong.
- 24. Shri Temsu T. M. Sangma, Judicial Magistrate First Class, South West Garo Hills District, Ampati.
- 25. Smti Rikchame D. K. Sangma, Judicial Magistrate First Class, Williamnagar.
- 26. Smti Benietta Majaw, Judicial Magistrate First Class, Shillong.
- 27. Shri Daphira Sohtun, Judicial Magistrate First Class, Shillong.
- 28. Smti Bandarishisha Kharlukhi, Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub - Division.
- Smti Sneha P. D. Sangma, Judicial Magistrate First Class, Shillong.
- 30. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site
 - 31 . Office file

REGISTRAR GENERAL